

DIVISION BENCH
COURT - I

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/565(KB)2020
IA(I.B.C)/598(KB)2024,
IA(I.B.C)/1402(KB)2022,
IA(I.B.C)/678(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	ICICI BANK LTD. VS STONE INDIA LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearance(via video conference/physically)

For Successful Resolution Applicant in IA 598/2024

Mr. Supriyo Gole, Adv.

Ms. Perna Shaha, Adv.

For Erstwhile RP in IA 678/2022, IA 1402/2022 IA 598/2024

Mr. Rishav Banerjee, Adv.

Mr. Rajarshi Banerjee, Adv.

For Respondent No. 2 in IA 598/2024

Mr. Shounak Mitra, Adv.

Mr. Sayantan Bose, Adv.

Mr. Manisha Das, Adv.

For R3 in IA 598/2024

Ms. Urmila Chakraborty, Adv.

Mr. S. Ganguli, Adv.

ORDER

1. Ld. Counsel for the parties present.

IA(I.B.C)/598(KB)2024

2. Ld. Counsel appearing for R2 and R3 states that the reply has been served and the same be filed with the registry .
3. Post this matter on **24.06.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**